

**Statement-IV***Central allocation and target under IAY*

2011-12		2012-13		2013-14		2014-15	
Central allocation (₹ In lakh)	Target (unit in no.)	Central allocation (₹ In lakh)	Target (units in no.)	Central allocation (₹ In lakh)	Target (units in no.)	Central allocation (₹ In lakh)	Target (units in no.)
2085.51	5659	2280.82	6271	4139.24	7064	2742.51	4688

**Employment provided under MGNREGA**

2477. SHRI NEERAJ SHEKHAR:

SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRI DARSHAN SINGH YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of job card holders who applied for jobs under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the last one year till date, State-wise;

(b) whether more than 2 crore households have been denied work under MGNREGA during last eight months due to fund crunch; and

(c) if so, the details thereof, State-wise and the reasons therefor?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH) (a) State/UT-wise details of households provided employment as demanded by job card holders during the last one year till date are given in Statement (*See below*).

(b) No, Sir.

(c) Does not arise.

**Statement**

*State/UT-wise details of households provided employment as demanded by job card holders*

Sl. No.	States	(in Nos.)			
		Households demanded employment		Households provided employment	
		2013-14	2014-15*	2013-14	2014-15*
1	2	3	4	5	6
1.	Andhra Pradesh	6597385	3571351	6037540	3093007

1	2	3	4	5	6
2.	Arunachal Pradesh	157024	78084	140081	62616
3.	Assam	1321149	800207	126178	660046
4.	Bihar	2378442	1412652	2059088	997697
5.	Chhattisgarh	2748815	2033495	2512546	1735657
6.	Gujarat	642822	510971	578674	422001
7.	Haryana	362892	240158	324919	180085
8.	Himachal Pradesh	572140	433055	539160	353171
9.	Jammu and Kashmir	712268	200972	657629	115911
10.	Jharkhand	1217894	1019385	1138913	896485
11.	Karnataka	1909761	1313568	1450457	769293
12.	Kerala	1678842	1370471	1523863	1096881
13.	Madhya Pradesh	3156556	3045033	2908534	2671561
14.	Maharashtra	1257710	1028275	1142660	898041
15.	Manipur	455171	446704	455398	441378
16.	Meghalaya	368068	216723	364004	148324
17.	Mizoram	177518	192226	177511	191970
18.	Nagaland	408269	381238	407712	364805
19.	Odisha	1889988	1448004	1710268	1187917
20.	Punjab	454283	304872	412093	245400
21.	Rajasthan	3947075	3777689	3615081	3256514
22.	Sikkim	65393	48701	63288	42556
23.	Tamil Nadu	6309795	5328375	6267704	5298947
24.	Telangana		2776085		2231178
25.	Tripura	596941	579691	591455	564261
26.	Uttar Pradesh	5502478	3369400	4994751	2550568
27.	Uttarakhand	404953	259584	397482	158009
28.	West Bengal	6441583	5140636	6132223	4283684
29.	Andaman & Nicobar	16816	8930	16581	8624
30.	Dadra and Nagar Haveli	NR	NR	NR	NR
31.	Daman and Diu	NR	NR	NR	NR
32.	Goa	5032	6337	5021	6172
33.	Lakshadweep	926	238	614	116

1	2	3	4	5	6
34.	Puducherry	43794	20121	39335	16446
35.	Chandigarh	NR	NR	NR	NR
TOTAL		51801783	41363231	47926363	34949321

Till 8.12.2014.

NR= Not Reported.

#### UNDP report on Indira Awas Yojana

2478. SHRI AVINASH PANDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the report of the UNDP study on the Indira Awas Yojana under the project to study Governance and Accelerate Livelihood Support for Maharashtra has been completed; and

(b) if so, the details of the findings, conclusions and recommendations of the project report of the study?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) No, Sir.

(b) Question does not arise.

#### Study on drought prone areas

2479. SHRI AVINASH PANDE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is planning to undertake any new study on drought prone areas and their classification in view of the changing rainfall patterns in the country; and

(b) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) The Ministry of Rural Development is not planning to undertake any new study on drought prone areas. From 1995-96 onwards, Drought Prone Areas Programme (DPAP) had been implemented in identified DPAP blocks by the Prof. Hanumantha Rao Committee. Since then, the Department of Land Resources has neither excluded any identified block nor included any new block to the programme.

The DPAP alongwith Desert Development Programme (DDP) and Integrated Wasteland Development Programme (IWDP) of the Department of Land Resources were integrated and consolidated into a single modified programme called the Integrated Watershed Management Programme (IWMP) in 2009. Due priority/weightage is given